GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:790
ANSWERED ON:25.11.2011
FAMILY PLANNING ALLOWANCE FOR STERILISATION
Semmalai Shri S.; Swamygowda Shri N Cheluvaraya Swamy

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Central Government Employees undergoing sterilization operation are paid family planning allowances;
- (b) if so, the details thereof;
- (c) whether any age limit is prescribed for eligibility to receive the allowance;
- (d) if so, the details thereof;
- (e) whether the cases of fraudulent sterilization of unwilling persons and swindling of incentives money have come to light;
- (f) if so, the details thereof;
- (g) whether any enquiry has been initiated by the Government; and
- (h) if so, the action taken against those found guilty?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE(SHRI SUDIP BANDYOPADHYAY)

- (a) & (b): Central Government employees are granted special increment in the form of personal pay for undergoing sterilization operation after two/three surviving children. Such admissible personal pay will not be absorbed in future increases in pay either in the same post or on promotion to higher posts.
- (c) & (d): Yes. The employees must be within the reproductive age group. In the case of a male Central Government employee he should not be over 50 years and his wife should be between 20 to 45 years of age. In the case of a female government employee she must not be above 45 years and his husband must not be over 50 years of age.
- (e) to (h); No. Does not arise.